

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 343 of 2000.

Dated this Monday, the 8th day of January, 2001.

CORAM : Hon'ble Shri Kuldip Singh, Member (J).

Hon'ble Smt. Shanta Shastry, Member (A).

Chandbhai Babubhai Tamboli,
Postal Assistant (Retired),
(B.C.R.), Ahmedabad Camp P.O.

... Applicant.

(By Advocate Shri S.P. Kulkarni)

VERSUS

1. Union of India through
Postmaster General,
Pune Region, Pune 411 001.

2. The Director of Postal Services,
Pune Region,
O/o. the Postmaster General,
Pune Region,
At P.O. Pune - 411 001.

3. Member (Posts),
O/o. the Director General (Posts),
Dak Bhawan, Parliament Street,
New Delhi - 110 001.

... Respondents.

(By Advocate Shri V. S. Masurkar).

OPEN COURT ORDER

PER : Shri Kuldip Singh, Member (J).

By this order we dispose of the M.P. No. 967/2000 whereby the applicant has prayed that he be allowed to withdraw the O.A. in order to exhaust his remedies in the department itself.

2. We allow the M.P. and allow withdrawal of the O.A. with liberty to the applicant to exhaust whatever remedies available with the department and if he is still aggrieved, he may approach this Tribunal, if so advised. The O.A. is disposed of as withdrawn.

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3. Copy of this order be given to both parties.

S. S

(Smt. SHANTA SHAstry)
MEMBER (A).


(KULDIP SINGH)
MEMBER (J).

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